

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No. 519 of 2019**

**IN THE MATTER OF:**

**Synergy Marketing Inc.**

**.....Appellant**

**Vs.**

**Siddharth Intercrafts Pvt. Ltd.**

**.....Respondent**

**Present :**

**None**

**O R D E R**

**25.07.2019** - On 24<sup>th</sup> July, 2019, inspite of repeated calls, nobody appears on behalf of the Appellant and the case was adjourned for today. Today also, nobody appears on behalf of the Appellant. The appeal is dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice A. I. S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

ss/gc